

5 years. There are no orders which require that an officer must be given a change of assignment after he has held a post for 3 years.

Retrenchment in I. C. C. R.

6938. SHRI BHARAT SINGH CHAUHAN : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether the Indian Council for Cultural Relations proposes to retrench some of its employees before the close of the financial year ;

(b) if so, what arrangements have been made to provide the surplus or retrenched staff with alternative jobs ; and

(c) what are the reasons for retrenchment of staff ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO) : (a) to (c). The staff position in the I. C. C. R. has been examined by the Staff Inspection Unit of the Ministry of Finance : certain surpluses have been located in the staff. The recommendations of the Staff Inspection Unit are being examined by a Committee set up by the Governing Body of the I. C. C. R. The Governing Body is the final authority in the matter.

Threat of Chinese Infiltration in NEFA

6939. SHRI ARJUN SINGH BHADORIA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that there is a growing danger of Chinese infiltration into N. E. F. A. ; and

(b) if so, the steps being taken by Government to counter the move ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) No, Sir.

(b) Does not arise.

Pro-Peking Publications in Kerala

6940. SHRI HEM BARUA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the Chinese Embassy, Delhi had written to a pro-Peking Publishing house in Calicut seeking the reaction of readers of Kerala to certain Maoist publications ; and

(b) if so, the details of this incident and whether the letter in the original is in the custody of Government and if so, whether Government propose to lay a copy thereof on the Table ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) :

(a) According to information received from the State Government, among the papers seized by the police during the course of investigations relating to the attacks on Pulpally outpost and Tellicherry police Station was a letter dated 19th May, 1967 from the Embassy of the People's Republic of China in India addressed to the Marxist Publications, Calicut, in which the reaction, if any, among the readers in Kerala to certain articles had been sought.

(b) The original document is not in the custody of the Central Government. The cases registered in connection with the incidents referred to in part (a) are pending trial before the court of law.

12-14 hrs.

PAPERS LAID ON THE TABLE

AUDIT REPORT (CIVIL) 1969 AND APPROPRIATION ACCOUNTS (CIVIL) 1967-68.

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : I beg to lay on the Table :

(1) A copy of the Audit Report (Civil), 1969, under article 151 (1) of the constitution.

(2) A copy of the Appropriation Accounts (Civil). 1967-68.

[Placed in library. See No. LT-802/69]